

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.603/2000

Monday the 24th day of July, 2000.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

M.D .Namboodiri, Principal
Kendriya Vidyalaya No.II
Chevayur, Calicut-17.

...Applicant

By advocate Mr V.Rajendran

Versus

1. The Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg, New Delhi.
2. The Assistant Commissioner
Kendriya Vidyalaya Sangathan
Regional Office, Chennai.
3. Sri V.Jayabal, P.G.T.(Maths)
Door No.3, KVS Quarters
Panambur, Mangalore.
4. Union of India represented by the
Secretary, Ministry of Human Resources
Development, New Delhi.
5. Sri P.V.K.Nair, Principal
Kendriya Vidyalaya, Kasargode.

...Respondents

By advocate Mr Thottathil B.Radhakrishnan)

The application having been heard on 24th July, 2000,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

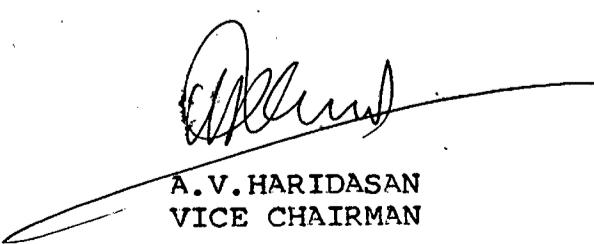
In this application, the applicant seeks an order
directing the 1st respondent to promote him as Principal Gr.I
and to retain him as Principal at Kendriya Vidyalaya No.2,
Calicut as also to set aside A7 order.

2. Learned counsel of the applicant states that the application
is not pressed by the applicant.
3. The Original Application is, therefore, dismissed as
not pressed. No costs.

Dated 24th July, 2000.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

aa.

Annexure referred to in this order:

A-7: True copy of Office Order dated 30-5-2000 of
first respondent.